

ITEM NO.8

REGISTRAR COURT. 2

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (C) No(s). 30101/2024

NATIONAL HIGHWAYS AUTHORITY OF INDIA

Petitioner(s)

VERSUS

KULWINDER SINGH & ORS.

Respondent(s)

Date : 22-07-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. K S Kang, Adv.

Mr. Amrendra Kumar Mehta, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time, is granted to Ld. Counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent No.1.

Service is complete on Respondent Nos. 2 to 4 but none has entered appearance.

List again on 29.8.2025.

MASHROOR ALAM KHAN
Registrar

MG